

S. C. Agriculturists in Punjab

1110. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state the total amount actually spent on the welfare of agriculturists belonging to Scheduled Castes in Punjab during 1962-63 and 1963-64?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): Rs. 6,74,000 and Rs. 1,46,000 during the years 1962-63 and 1963-64 (so far) respectively.

Scheme for Utilisation of Surplus Furnace Oil and Light Diesel oil from Gauhati Refinery for Generation of Power

1111. Shri P. C. Borooah: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether there is a scheme for utilising surplus furnace oil and light diesel oil from Noonmati Oil Refinery for generation of power;

(b) if so, how much of surplus oil is to be made available for the purpose; and

(c) the action so far taken in the matter?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) to (c). Negotiations are in progress between the Indian Refineries and the Assam State Electricity Board for supply of furnace oil and light Diesel Oil from Noonmati Refinery (upto 60,000 tons/year of each product) for generation of power by the latter. These two products are not surplus, but it is in the overall public interest to utilize certain quantities for power generation in Assam.

विश्वविद्यालयों की शिक्षा प्रणाली

१११२. श्री सिद्धेश्वर प्रसाद : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विश्वविद्यालय अनुदान आयोग ने वतमान परीक्षा प्रणाली

में सुधार करने के प्रश्न पर विचार करने के लिए कोई समिति गठित की है ;

(ख) यदि हाँ, तो क्या उक्त समिति ने अपनी रिपोर्ट दे दी है ; और

(ग) उस रिपोर्ट की मुख्य बातें क्या हैं ?

शिक्षा मंत्री (श्री मु० क० चागला) :

(क) और (ख) जी हाँ। रिपोर्ट संसद पुस्तकालय में उपलब्ध है।

(ग) विवरण सभा पटल पर रखा गया, है [पुस्तकालय में रखा गया, देखिये संख्या एल टी- २०२३।६३]

Census Figures

1113. Shri Sham Lal Saraf: Will the Minister of Home Affairs be pleased to state:

(a) whether the tabulation with regard to the Census figures, collected and compiled in 1961, has been finalised; and

(b) whether Government contemplate to analyse these figures on socio-economic basis?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) Yes, Sir. The tables are being made ready for publication.

(b) Yes, Sir.

Synthetic Rubber Plant

1114. Shri Rishang Keishing: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether an offer to set up a synthetic rubber plant in India making use of the excess naphtha from the oil refineries has been made by Phillips Petroleum, an American Company;

(b) if so, the conditions stipulated by the firm; and

(c) how far Government have considered the acceptability of the offer?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) M/s Phillips Petroleum have discussed some preliminary proposals for establishing a synthetic rubber plant in the Bombay region using propylene/butylene fractions of a naphtha cracker. Detailed proposals have not so far been submitted by them.

(b) and (c). Do not arise

Deputy Commissioner of Sambalpur

1115. { **Shri Surendranath Dwivedy:**
Shri Kishen Pattnayak:
Shri B. N. Mandal:
Shri Utiya:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Special Police Establishment conducted any search of the residence of an I.A.S. officer who is the Deputy Commissioner of Sambalpur, Orissa; and

(b) the cause of the search and whether any incriminating materials were seized?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) Yes, Sir.

(b) The search was conducted in the course of an investigation of a criminal case against the said officer and others under sections 5(2) of the Prevention of Corruption Act and sections 161, 165, 165A of the Indian Penal Code and section 120 B of the Indian Penal Code and some material relevant to the case was taken charge of.

Drug Factory, Pachmarhi (M.P.)

1116. **Shri Hari Vishnu Kamath:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether a proposal to establish a Drug Factory at Pachmarhi, Madhya Pradesh is under the active consideration of Government; and

(b) if so, the details thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) No.

(b) Does not arise.

Thefts in M.Ps. Flats in Delhi

1117. **Shri N. R. Laskar:** Will the Minister of Home Affairs be pleased to state:

(a) whether thefts are being committed in the M.Ps. flats at North Avenue, New Delhi;

(b) whether in the last intersession period, two thefts were committed at 10, North Avenue in broad day light; and

(c) if so, the steps being taken to prevent thefts and burglaries in North Avenue and to apprehend the culprits?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) Yes, Sir.

(b) Yes, Sir.

(c) Policemen in uniform and in plain clothes patrol the area for 24 hours. Antecedents and character of domestic servants are verified. Check is also kept on hawkers and strangers visiting the locality.

Fertilizer Factories in Private Sector

1118. **Shri P. C. Borooah:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have decided to cancel licences granted to the Private Sector Industry for setting up of Fertiliser Factory which remained unutilised for long;

(b) the total unutilised capacity lying at present; and

(c) the main reasons therefor?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) The question is under consideration.

(b) About 10,000 tons in the private sector.